

13.11 hrs.

*[DR. SUSHILA NAYAR in the Chair]*APPROPRIATION (RAILWAYS)
(NO. 4) BILL, 1978THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE) :
Madam, I beg to move*:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1977, in excess of the amounts granted for those services and for that year, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1977, in excess of the amounts granted for those services and for that year, be taken into considerations."

The motion was adopted.

MR. CHAIRMAN: Now we shall take up the clauses.

The question is:

"That clauses 2, 3 and the Schedule stand part of the Bill."

*The motion was adopted.**Clauses 2, 3 and the Schedule were added to the Bill*

MR. CHAIRMAN: The question is:

"That clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

PROF. MADHU DANDAVATE :
Madam, I move:

"That the Bill be passed."

MR. CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

13.12 hrs.

APPROPRIATION (RAILWAYS)
(NO. 5) BILL, 1978THE MINISTER OF RAILWAYS
(PROF. MADHU DANDAVATE) : I
beg to move*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways be taken into consideration."

MR. CHAIRMAN: Motion moved:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1978-79 for the purposes of Railways, be taken into consideration."

*Moved with the recommendation the President.